COURT NO. 04
DIVISION BENCH-V
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

rajesh.malhotra@dhc.nic.in

dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

https://forms.gle/klo4ruPqPt5hgFQJ9

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM. Counsels are requested to fill this form only once.

The first submission shall be treated as final.

TRANSFER MATTERS FROM THE COURT OF HON'BLE DIVISION BENCH-II

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MA	ATTERS & APPLICATIONS			
68	CM APPL. 14556/2025 In RFA(OS)-45/2024(Disposed off case)	ALOK BRARA V/s HEM MANOHAR & ORS.	Listing Remarks: TRANSFER MATTER FROM THE COURT OF HON'BLE DIVISION BENCH-II	
		OTHER DETAILS OF ADVOCATES: ABHIJEET SWAROOP(ABHIJEET.SWAROOP@THEGUIL		
FOR ADM	ISSION			
69	CM APPL. 13563/2025 In RFA(OS)-9/2024	MANJU MISHRA & ORS. V/s HARI MOHAN SHARMA & ORS.	ЕКТА МЕНТА	Listing Remarks: TRANSFER MATTER FROM THE COURT OF HON'BLE DIVISON BENCH- II
		OTHER DETAILS OF ADVOCATES: EKTA MEHTA(EKTADMEHTA@GMAIL.COM)(0)(PETITIONER) APOORV PATHI(APOORVTNPATHI3@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 30 HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST

IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952), COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmn and an singh. dhc@gov. in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION				
AFTER NO	AFTER NOTICE MISC. MATTERS							
66	CONT.CAS(C)-34/2022 WITH CRL.REV.P. 1167/2019	NEHA V/s ANKUR KHATRI & ANR.	KANIKA RAI	WITH CRL.REV. P. 1167/2019				
		OTHER DETAILS OF ADVOCATES: ROHIT KHURANA, KANIKA RAI(KHURANACO@YAHOO.CO.IN EQUITY LEX(EQUITYLEX11@GMAI						

COURT NO. 32

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVENT DOCUMENTS IN THE REGISTRY **ONLY**. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

3.NOTE: THE CASES PERTAINS TO QUASHING OF FIR ON JOINT REQUEST, OF ADVANCE LIST, WILL BE TAKEN AT 02:30 P.M.

TO JOIN V.C.: https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE: https://forms.gle/vauowA4aiTxPqcBh9 from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH M	ATTERS & APPLICATIONS			
69	CRL.M.A. 7798/2025 CRL.M.A. 7799/2025 CRL.M.A. 7800/2025 In W.P.(CRL)-622/2025	CHETAN V/s STATE OF NCT OF DELHI	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON(SARTHAK.MAGGON@SMLA)	WOFFICES.IN)(7045654395)(PETITION	OTHER CASE FILED AGAINST SAME P.SFIR NO. :(KALYAN PURI-571/1997) IER) CRL.A. 28/2000 FILED BY CHETAN (DISPOSED ON:
		KAPIL SHARMA		
				CRL.A. 227/2000 FILED BY TASLEEM (DISPOSED ON : 2015-07-16) CRL.A. 533/2002 FILED BY ASHOK (DISPOSED ON :
				2015-07-16) W.P.(CRL) 2701/2015 FILED BY CHETAN (DISPOSED ON : 2016-01-12)
				W.P.(CRL) 2877/2015 FILED BY TASLEEM (DISPOSED ON : 2015-12-09) W.P.(CRL) 261/2017 FILED BY TASLEEM (DISPOSED
				ON : 2017-02-13) W.P.(CRL) 2912/2017 FILED BY CHETAN (DISPOSED ON : 2017-10-17)
				W.P.(CRL) 260/2018 FILED BY TASLEEM (DISPOSED ON : 2018-02-27) W.P.(CRL) 2000/2018 FILED BY CHETAN (DISPOSED
				ON : 2018-07-10) W.P.(CRL) 84/2024 FILED BY TASLEEM (DISPOSED ON
				: 2024-11-05) W.P.(CRL) 578/2025 FILED BY TASLEEM (D. OF HEARING : 2025-03-12)
				P.SFIR NO. :(KALYAN PURI-571/1997)

DELETION NOTE

***** CONT. CAS (C) 34/2022 LISTED AT ITEM NO. 13 IS DELETED AS THE SAME IS LISTED BEFORE HMJ SANJEEV NARULA.

COURT NO. 10

HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE: ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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TRANSFER MATTERS FROM THE COURT OF HON'BLE MR. JUSTICE RAVINDEDR DUDEJA

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MA	ATTERS & APPLICATIONS			
44	CM(M)-476/2025 CM APPL. 14702/2025 CM APPL. 14703/2025 CM APPL. 14704/2025	DIN DAYAL AGRAWAL V/s SIRI IN FIN LEASE PVT. LTD.	JAYA GOYAL	Listing Remarks: TRANSFER MATTERS FROM THE COURT OF HMJ RAVINDER DUDEJA
		OTHER DETAILS OF ADVOCATES: JAYA GOYAL(JAYAGOYAL@NEOJURIS.COM)(9811131012)(PETITIONER) SIRICAPRISO(SIRICAPRISO2018@GMAIL.COM)(0)(RESPONDENT)		
45	CM(M)-478/2025 CM APPL. 14728/2025 CM APPL. 14729/2025 CM APPL. 14730/2025	VINAY AGGARWAL V/s HAR BAI (DESEASED) THROUGH LRS	NIKHIL KUMAR	Listing Remarks: TRANSFER MATTERS FROM THE COURT OF HMJ RAVINDER DUDEJA
		OTHER DETAILS OF ADVOCATES: NIKHIL KUMAR VERMA (ADV.NIKHILVERMA@GMAIL.COM)(9818143481)(PETITIONER) R(LAW8LAWYER@GMAIL.COM)(0)(RESPONDENT)		
FOR ADM	ISSION			
46	CM(M)-29/2025 CM APPL. 1331/2025	TANUJ DHAWAN V/s SONICA SINGHI	TANUJ DHAWAN	Listing Remarks: TRANSFER MATTERS FROM THE COURT OF HMJ RAVINDER DUDEJA
		OTHER DETAILS OF ADVOCATES: TANUJ DHAWAN(TANUJ_PHYSICS@YAHOO.COM)(9891011363)(PETITIONER) SONICA(SONICA@LB.DU.AC.IN)(0)(RESPONDENT) SONICA(SONICA.SINGHI@GMAIL.COM)(0)(RESPONDENT) ECON(ECON.SONICA@GMAIL.COM)(0)(RESPONDENT) LEGAL WORLD(LEGALWORLD44@GMAIL.COM)(0)(RESPONDENT) ANUNAYA(ANUNAYA.MEHTA@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 28 HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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TRANSFER MATTERS FROM THE COURT OF HON'BLE MS. JUSTICE SHALINDER KAUR

TEM CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL			
71 CRL.M.(BAIL) 467/2025 In BAIL APPLN1620/2024	SUNIL @ KALU V/s STATE NCT OF DELHI	HEMANT GULATI, KESHAV SETHI	Listing Remarks: TRANSFER MATTER FROM THE COURT OF HMJ SHALINDER KAUR
	OTHER DETAILS OF ADVOCATES: JITENDRA SETHI (SETHIASSOCIATESDELHI@ KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.C HEMNAT GULATI(SETHIASSOCIATESDELHI@ KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@G KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@G KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@G	COM)(9891919168)(RESPONDENT) OGMAIL.COM)(9958852527)(PETITIONER) OGMAIL.COM)(9958852527)(PETITIONER) GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.SFIR NO. :(SUBZI MANDI-303/2014) BAIL APPLN. 1123/2016 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2016-07-19) BAIL APPLN. 1588/2017 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2018-07-16) BAIL APPLN. 1442/2018 FILED BY SURENDER S/O KARAN (DISPOSED ON : 2018-06-15) BAIL APPLN. 2938/2018 FILED BY RAVI DHINKA

	@ SANJAY (DISPOSED ON : 2024-03-21)
	BAIL APPLN. 1381/2024 FILED BY DIPESH @ DEEPU (DISPOSED ON: 2024-08-27) BAIL APPLN. 2792/2024 FILED BY KARAN @ RAJ KARAN @ BITTOO (IN JC) (D. OF HEARING: 2025-04-23) BAIL APPLN. 2863/2024 FILED BY MUKESH @ BHOLA (D. OF HEARING: 2025-03-20) BAIL APPLN. 3474/2024 FILED BY SUNIL@MAYA (D. OF HEARING: 2025-03-11) BAIL APPLN. 4250/2024 FILED BY RAVI DHIKA (D. OF HEARING: 2025-04-17) BAIL APPLN. 6/2025 FILED BY SURENDER (IN JC) (D. OF HEARING: 2025-04-17) P.SFIR NO.: (SUBZI MANDI-303/2014)
FRESH MATTERS & APPLICATIONS	
72 W.P.(CRL)-814/2025 VINOD KUMAR ANURAG JAIN CRL.M.A. 7602/2025 V/s STATE(GOVT. OF NCT OF DELHI) CRL.M.A. 7603/2025	Listing Remarks: TRANSFER MATTER FROM THE COURT OF HMJ SHALINDER KAUR
OTHER DETAILS OF ADVOCATES: ANURAG JAIN(ANURAGIAWYER2000@GMAIL.COM)(9811235881)[PETITIO ANURAG JAIN(ANURAGIAWYER2000@GMAIL.COM)(9811235881)[PETITIO KAPIL SHARMA[DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESP	OTHER CASE FILED AGAINST SAME P.SFIR NO. :(VASANT VIHAR-235/2001) DNER) CRL.M.C. 1440/2003 FILED BY VIJAY PAL (DISPOSED ON: 2003-04-09)

SUPPLEMENTARY CAUSE LIST

				W.P.(CRL) 2021/2015 FILED BY VIJAY PAL (DISPOSED ON : 2015-09-15)
				W.P.(CRL) 1776/2015 FILED BY VINOD KUMAR
				(DISPOSED ON : 2015-08-19)
				W.P.(CRL) 1792/2015 FILED BY VIJAY PAL
				(DISPOSED ON : 2015-08-20)
				W.P.(CRL) 2647/2016 FILED BY VINOD KUMAR
				(DISPOSED ON : 2016-09-09)
				W.P.(CRL) 481/2017 FILED BY VINOD KUMAR
				(DISPOSED ON : 2017-05-09)
				W.P.(CRL) 273/2018 FILED BY VINOD KUMAR
				(DISPOSED ON : 2018-02-07)
				W.P.(CRL) 3670/2018 FILED BY VINOD KUMAR
				(DISPOSED ON: 2018-12-03)
				W.P.(CRL) 776/2019 FILED BY VINOD KUMAR
				(DISPOSED ON: 2019-08-05)
				W.P.(CRL) 625/2019 FILED BY VINOD KUMAR
				(DISPOSED ON : 2019-02-27)
				W.P.(CRL) 2474/2019 FILED BY VINOD KUMAR
				(DISPOSED ON : 2019-09-16)
				W.P.(CRL) 454/2020 FILED BY VINOD KUMAR
				(DISPOSED ON : 2020-03-03)
				W.P.(CRL) 1098/2021 FILED BY VINOD KUMAR
				(DISPOSED ON : 2021-07-27)
				W.P.(CRL) 48/2024 FILED BY VINOD KUMAR
				(DISPOSED ON : 2024-01-24)
				W.P.(CRL) 206/2025 FILED BY VINOD KUMAR
				(DISPOSED ON : 2025-02-11)
				P.SFIR NO. :(VASANT VIHAR-235/2001)
TER I	NOTICE MISC. MATTERS			
73	CRL.M.A. 12469/2024	ISHWARDEEN CHAUDHARY	LOVKESH SAWHNEY, SUNDEEP	Listing Remarks:
	In CRL.A368/2013	V/s CBI	SEHGAL	TRANSFER MATTER FROM THE COURT OF HMJ
				SHALINDER KAUR
		OTHER DETAILS OF ADVOCATES:	·	P.SFIR NO. :(CBI-3-A-2000)
		SUNDEEP SEHGAL(INFILEGAL@GMAI	L.COM)(9810005572)(PETITIONER)	, ,
		CBI(DLACBIDHC@GMAIL.COM)()(RES		

HIGH COURT OF DELHI 11.03.2025.

REGISTRAR (LISTING)